

Listing date :-13-04-2016

R.Court No. :- 2

Item No:- 70

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NOS. 5025, 5026 & 5027 OF 2015

BHARAT SANCHAR NIGAM LIMITED

...APPELLANT

VERSUS

COMMISSIONER TRADE TAX, U.P.(LUCKNOW)

....RESPONDENT

OFFICE REPORT

It is submitted that there is sole Respondent in all the matters and are represented through Counsel.

It is further submitted that Counsel for both the Parties in all the above-mentioned matters have not filed Statement of Case so far and time of filing the same has already expired.

It is lastly submitted that Counsel for the Appellant has not filed Affidavit of Valuation so far.

The matters above-mentioned are listed before the Ld. Registrar's Court with this Office Report.

DATED THIS THE 11TH DAY OF APRIL, 2016.

ASSISTANT REGISTRAR

Copy to :-

Mr. Rajiv Tyagi & Associates, Advocate.

Mr. Ravi Prakash Mehrotra, Advocate.

ASSISTANT REGISTRAR